

BY E-MAIL

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-58/2001/1257/A

From :- Smti. K. Newar,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, ✓ Shri Dipak Thakuria  
District & Sessions Judge,  
Dhubri.

Dated Guwahati, the 27<sup>th</sup> February, 2018.

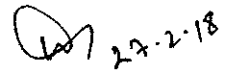
Sub:- **Casual Leave along with headquarter leave permission.**

Ref:- Your letters No. DJ.XII-2/2018/836/E, dtd. 21.02.2018.

Sir,

With reference to the above, I am directed to inform you that, your prayer for Casual Leave on 03.03.2018 along with the permission to remain away from the headquarters, with the official allotted vehicle, at your own cost, w.e.f. the evening of 28.02.2018 till the morning of 05.03.2018 has been granted/~~rejected~~.

Yours faithfully,



**JOINT REGISTRAR (VIGILANCE)**

